NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.155/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th November 2017, 10.30 A.M.

Name	of the Company	Sushil Kumar Ganeriwal Ors	aVersus-Bengal Brahmaputi	ra Procon Pvt. Ltd. &
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA (PES) ?
2. CS. ROHIT KUMAR KESHRI (PES) SPETITIONER.

Robit Keshri 29/11/17

1. SCHAPNA CHOUSEY ADV.

2. MOHAN GOENKA PCS

29111 2017

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 02/01/2018 for remaining arguments.

(Jinan K.R.) Member (I)

81

(V.P.Singh) Member (I)